



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24<sup>th</sup> January, 2023

### **NOTICE**

Please take notice that the following matter adjourned in the Court-IV on 19.01.2023. The next date is indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 830 of 2020 & I.A. No. 3162,4891 of 2022 <b>(PH)</b>	Suchi Paper Mills Ltd. & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	19.01.2023	<b>06.02.2023</b>

By order of Hon'ble Chairperson

-Sd/-

Registrar